

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "A" NEW DELHI**

**BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER  
AND  
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No.7419/Del/2019

(निर्धारण वर्ष / Assessment Year : 2012-13)

Anurag Pharmaceuticals Pvt. Ltd. G-140, Sector -10, DLF Faridabad	<b>बनाम/</b> Vs.	ITO Ward- 1 (2) Faridabad
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. AAGCA5059G		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Sh. Amit Singh, Director
प्रत्यर्थी की ओर से / Respondent by :	Sh. Kanav Bali, SR DR

सुनवाई की तारीख / Date of Hearing	28/06/2022
घोषणा की तारीख /Date of Pronouncement	28/06/2022

**आदेश/ORDER**

**PER PRADIP KUMAR KEDIA, AM:**

The captioned appeal has been filed at the instance of the assessee against the order of the Commissioner of Income Tax (Appeals), Faridabad ('CIT(A)' in short), dated 28.06.2019 concerning AY 2012-13.

2. The captioned assessee has sought to withdraw the appeal listed above on the ground that assessee has opted to avail benefits of 'Vivad se Vishwas Scheme, 2020' (VSV). As per letter filed by

assessee, it is submitted that assessee does not seek to pursue the said appeal owing to exercise of option for availing VSV Scheme and consequently requested that assessee's application for withdrawal of appeal may please be granted.

3. The Id. Departmental Representative for the Revenue stated that he has no objection to withdraw the appeals in the circumstances narrated on behalf of the assessee.

4. In the light of written requests made on behalf of the captioned party, the appeal is dismissed as withdrawn. However, in the event, the assessee fails to avail the benefit of VSV Scheme for any bonafide reasons, then the assessee concerned will be at liberty to seek restoration of original appeal for hearing before ITAT in accordance with law.

5. In the result, the captioned appeal is dismissed as withdrawn.

**This Order pronounced on 28 /06/2022**

Sd/-  
**(KUL BHARAT)**  
**JUDICIAL MEMBER**

Dated: /06/2022  
\*Neha, Sr. Private Secretary

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(PRADIP KUMAR KEDIA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI